

ANNEXURE-B  
G208-LB  
09/11/17

GOVERNMENT OF KARNATAKA


No. LAW 39 LCE 2016

Karnataka Government Secretariat,  
Vidhana Soudha,  
Bengaluru, dated: 08.11.2017.

NOTIFICATION

In partial modification of the Notification of even number dated: 21.09.2017 and in exercise of the powers conferred by sub-section (1), (2) & (3) of Section 3 and sub-section (1) & (2) of Section 4 of the Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts Act, 2015, the Government of Karnataka, after consultation with the High Court of Karnataka, hereby designate the following as Commercial Courts:-

Sl. No.	Name of the District.	Name of the Court
1	Bengaluru City	XXXVIII Addl. City Civil & Sessions Judge, Bengaluru City
2	Bengaluru Rural	I Addl. District & Sessions Judge, Bengaluru Rural District
3	Bagalkot	II Addl. District & Sessions Judge, Bagalkot
4	Belagavi	X Addl. District & Sessions Judge, Belagavi
5	Ballari	II Addl. District & Sessions Judge, Ballari
6	Bidar	I Addl. District & Sessions Judge, Bidar
7	Vijayapura	IV Addl. District & Sessions Judge, Vijayapura
8	Chikkamagaluru	II Addl. District & Sessions Judge, Chikkamagaluru
9	Chikkaballapura	I Addl. District & Sessions Judge, Chikkaballapura
10	Chitradurga	I Addl. District & Sessions Judge, Chitradurga
11	Davanagere	I Addl. District & Sessions Judge, Davanagere
12	Dharwad	IV Addl. District & Sessions Judge, Dharwad
13	Gadag	Addl. District & Sessions Judge, Gadag
14	Kalaburagi	III Addl. District & Sessions Judge, Kalaburagi
15	Hassan	II Addl. District & Sessions Judge, Hassan
16	Haveri	I Addl. District & Sessions Judge, Haveri

 8/11/2017.

Contd.....2.

Sl. No.	Name of the District	Name of the Court
17	D. K. Mangaluru	IV Addl. District & Sessions Judge, D. K. Mangaluru
18	Kodagu-Madikeri	I Addl. District & Sessions Judge, Kodagu-Madikeri
19	Kolar	I Addl. District & Sessions Judge, Kolar
20	Mandya	II Addl. District & Sessions Judge, Mandya
21	Mysuru	II Addl. District & Sessions Judge, Mysuru
22	Raichur	II Addl. District & Sessions Judge, Raichur
23	Ramanagara	II Addl. District & Sessions Judge, Ramanagara
24	Shivamogga	II Addl. District & Sessions Judge, Shivamogga
25	Tumakuru	I Addl. District & Sessions Judge, Tumakuru

By Order and in the name of the  
Governor of Karnataka,

(S. UMESHA)

Under Secretary to Government (Admn.-1),  
Law Department.

8/11/2017

To:

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2. The Registrar, General, High Court of Karnataka, Bengaluru-1
3. The Principal City Civil & Sessions Judge, Bengaluru
4. All the concerned Principal District and Sessions Judges of the Districts
5. All the concerned Deputy Commissioners of the Districts
6. The Director of Prosecutions and Government Litigation, Cauvery Bhavan, Kempe Gowda Road, Bengaluru-9
7. The Private Secretary to Hon'ble Minister for Law, Parliamentary Affairs and Minor Irrigation, Vidhana Soudha, Bengaluru-1
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